

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

240. IA /86/2022 CP/356(MB)2021

**IN THE MATTER OF**

Amarjeet Singh Keer

... Petitioner

Vs

Keer Hotels Private Limited

... Respondent

U/s 241(1) Sec. 242(4) of the Companies Act, 2013

**Order Delivered on 14.02.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

SHRI. SANJIV DUTT,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

Since it is the Special Bench today which started at 2:30 pm., the matter did not come up for hearing. Adjourned to **27.03.2024**.

Sd/-  
SANJIV DUTT  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/